

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

CA No. 145/2015

CORAM:

Present: SHRI M. K. SHRAWAT
MEMBER (J)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 24.02.2017

NAME OF THE PARTIES: M/s. Veracity Landmark Developers Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 621A of the Companies Act 1956

<u>S. No.</u>	<u>NAME</u>	<u>DESIGNATION</u>	<u>SIGNATURE</u>
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ORDER

COMPOUNDING APPLICATION NOS. 141/2015 to 145/2015

1. Although the Notice was issued on 08.02.2017 by the Registry fixing the date of hearing for today i.e. 24.02.2017, but no one is present.
2. In the past also Notice of hearing was issued but remained uncomplied.
3. The Registry is directed to issue another Notice to the Petitioner.
4. Side by side the Registry is also directed to issue a notice to Company Secretary at the address below :-

MRV Associates Company Secretaries,
Pune Office: B-105, Mangalmurti Complex,
Above Bank of Maharashtra, Next to Big Bazar,
Sinhgad Road, Pune-411 030.
5. The next date of hearing is fixed for 20th March, 2017.

Sd/-

M.K. SHRAWAT.
MEMBER (JUDICIAL)

24th February, 2017.